

Sl. No. Particulars of report

Action taken

7 Report on the status of Punjabi language in Union Territory of Delhi. (May, 1979). A reply was furnished to the Minorities Commission on 5th November 1979.

8 Report on the U.P. Christian Public Religious Institutions (Temporary Restrictions on Transfer of Properties) Ordinance, 1978. (May/June, 1979). The Government of Uttar Pradesh had forwarded the proposed Ordinance to the Ministry of Home Affairs for previous instructions of the President under Article 213(1) of the Constitution of India. Comments in the matter were sought from the Minorities Commission and the State Government. A final reply from the latter is awaited

Meeting of Home Minister with Leaders of Political Parties at Gauhati

*35. SHRI ATAL BIHARI VAJ-PAYEE:

SHRI P. K. KODIYAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether leaders of all political parties, except the Janata Party, met him jointly on February 24, 1980 at Gauhati; and

(b) if so, the outcome of the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) Political parties welcomed the initiative of Government to find a solution satisfactory to all concerned. During discussions, they referred to the apprehensions of the various sections of people of Assam and felt that these should be speedily allayed. Almost all of them were of the view that 1971 Electoral Rolls should be the basis for identifying foreign nationals.

राष्ट्रीय पुलिस आयोग का प्रतिवेदन

*36. श्री चन्द्र पाल शंलानी :

श्री समर मुखर्जी :

क्या गृह मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय पुलिस आयोग का तृतीय प्रतिवेदन इस बीच प्रकाशित हो चुका है ;

(ख) यदि हाँ, तो उसकी मुख्य सिफारिशें क्या हैं ; और

(ग) उनके कार्यान्वयन के लिए सरकार क्या कार्यवाही करेगी ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (ग). राष्ट्रीय पुलिस आयोग ने 1 फरवरी, 1980 को अपना तीसरा प्रतिवेदन सरकार को प्रस्तुत कर दिया है। प्रतिवेदन में की गई सिफारिशों पर विचार किया जा रहा है।

Report of L. P. Singh Committee

*38. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the L. P. Singh Committee appointed to make suggestions with respect to Intelligence Bureau and Central Bureau of Investigation has submitted its report;